

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).7104/2013

(From the judgement and order dated 12/07/2013 in CRLM No.1834/2010, of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SANTOSH BAKSHI

Petitioner(s)

VERSUS

STATE OF PUNJAB AND ORS

Respondent(s)

(With appln(s) for stay and office report)

Date: 14/02/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. D.K. Bhatta, Adv.

Mr. Dev Suman, Adv.

dr. Dinesh Kumar, Adv.

Mr. Debasis Misra, Adv.

For Respondent(s)

Mr. Jayant K. Sud, AAG

Ms. Jasleen Chahal, AAG

Mr. Ujas Kumar, Adv.

Mr. Ajay P. Tushir, Adv.

Ms. Naresh Bakshi, Adv.

Mr. Rajesh Tyagi, Adv.

Mr. Atish Dipankar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Judgment reserved.

[Neeta]
Sr. P.A.

[Usha Sharma]
Court Master